

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 301 OF 2015 & IA No. 485 OF 2015

Dated: 21st October, 2019

In the matter of:

Tata Power Delhi Distribution Limited

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **27.11.2019**.

Court Master

NR